

1	2	3	4	5	6	7
<b>FERTILIZER/FERTILIZER RAW MATERIALS</b>						
Dap	-	14.2	17	13.4	75	65.9
Sulphur	145	29.9	234	66.4	203	67.3
Rock Phosphate	103	23.4	26	4.8	6	1.2
Mop	-	31.1	15	5.0	138	54.6
<b>Total</b>		<b>348.2</b>		<b>526.2</b>		<b>842.5</b>

P-Provisional

Source : MMTC

(c) The gross profit of MMTC during the last three years is given below :

(Rs. Crores)

Year	Gross Profit
1993-94	88.01
1994-95	113.46
1995-96 (P)	112.83

P-Provisional

#### Non-Banking Financial Companies

1139. DR. Y.S. RAJA SEKHARA REDDY : Will the Minister of FINANCE be pleased to state :

(a) whether the Reserve Bank of India has recently set up a panel of Experts for controlling the functioning of Non-Banking Financial Companies;

(b) if so, the details thereof; and

(c) the further steps proposed to be taken for effective control of NBFCs?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) (a) and (b). Reserve Bank of India has reported that an Expert Group, under the Chairmanship of Shri P.R. Khanna, Chartered Accountant and member of the Advisory Council to the Board for Financial Supervision, was constituted by it to design a supervisory framework for the non-banking financial companies (NBFCs).

(c) Proposals have been initiated to regulate the activities of NBFCs more effectively.

#### Scooters India Ltd.

1140. SHRI SANAT KUMAR MANDAL : Will the Minister of INDUSTRY be pleased to state :

(a) whether the Scooters India Ltd. (SIL) is likely to tie up soon with one of the Italy based auto major for supply of three and four wheeler engines and transfer

of technology thereon as part of its diversification plans, and

(b) if so, the stage at which the finalisation of the technical and financial tie-up stands at present?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) and (b). Scooters India Limited (SIL) is exploring the possibility of transfer of technology of diesel engines and four-stroke petrol engines for its three-wheelers. However, no tie-up has been finalised.

#### Supply of Coal

1141. DR. T. SUBBARAMI REDDY : Will the Minister of COAL be pleased to state :

(a) whether Andhra Pradesh Government has urged the Union Government to provide additional coal supplies to the extent of 3.5 million tonnes per month;

(b) if so, whether the Union Government have considered the request of Andhra Pradesh to increase the coal supply;

(c) if so, the quantum of the coal supply increased from September 1995 onward.

(d) to what extent the requirements of the coal in thermal stations in A.P. have been met; and

(e) the reasons for not supplying the sufficient coal to these stations?

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : (a) No, Sir. However a note dated 10th September, 1995 was received from the Government of Andhra Pradesh seeking an increase of 3.5 lakh tonnes per month of coal supply for the quarter October-December, 1995 to the power stations of APSEB.

(b) to (e). The long-term linkages accorded to 5 power stations of APSEB are for supply of 11.68 million tonnes of coal per annum. This calls for an average supply of 9.7 lakh tonnes of coal per month. However, keeping in view the request made by Government of